

SH. PADAM SINGH THAKUR
DISTRICT AND SESSIONS JUDGE, HAMIRPUR, H.P.



Born on 12.06.1961 at village Khera Chak. Did matriculation from Government Boys High School Nalagarh in the year 1976-77 and did graduation from Government Degree College, Nalagarh, L.L.B from H.P. University in the year 1984-87 and L.L.M from Kurukshetra University Kurukshetra(Haryana). Enrolled as an Advocate at District Bar Solan in the month of September, 1987 and practiced civil and criminal matters up to December, 1988. Thereafter, joined Sub Divisional Bar at Nalagarh and remained in practice up to July 1996. After passing the HJS, joined as Sub Judge cum JMJC at Palampur (Court No-2) on 10 July, 1996 and served as Sub Judge cum ACJM Rampur, Karsog, Baijnath, Hamirpur. Promoted as Civil Judge (Sr. Div.) – cum- ACJM on 13th October, 2004. On promotion remained posted as Civil Judge (Sr. Div.) - cum- CJM, Chamba from 27-02-2009 to 25-11-2010. And joined as Civil Judge (Sr. Div.) -cum- CJM, Kullu, and District Kullu H.P on 29.11.2010. Promoted as Additional District & sessions Judge Fast Track Court remained at Kullu from 19th march 2012 to 13th September 2012. Remained posted as OSD in H.P. Judicial Academy against the post of Joint Director from 19th December, 2012.to 16th January, 2013. On transfer from Judicial Academy Joined as Additional District and Sessions Judge Presiding Officer, Fast Track Court, Mandi on 19th January 2013, remained as such upto 17-05-2013. On promotion as Additional District and Sessions Judge, posted as Additional District and Sessions Judge – I, Mandi, HP and joined on 17-05-2013 in the forenoon, remained as such upto 17.12.2014. Thereafter transferred and posted as Special Judge C.B.I. , Court Shimla and assumed the charge on 19.12.2014 and remained as such upto 10.07.2015. Thereafter on placement, transfer and posted as District and Sessions Judge Chamba and as such assumed the charge of the post on 20.07.2015 (F.N.). Further joined as District and Sessions Judge, Sirmaur District at Nahan, H.P. on 16.11.2016(FN). Now consequent upon transfer and posting as District & Sessions Judge, Hamirpur assumed the charge as such on 16-08-2017 (FN).

Sh. AJAY MEHTA

ADDITIONAL DISTRICT & SESSIONS JUDGE, HAMIRPUR, (H.P.)



Born on 15.03.1968 in the family of Sh. N.S. Mehta and Smt. Chander Kanta in Village Patsari, P.O. Hatkoti, Tehsil Jubbal, District Shimla (H.P). Did law in the year 1993 and got enrolled as an Advocate in the Bar Council of Himachal Pradesh, Shimla in the year 1993 and practiced as an Advocate in the Courts at Shimla. After being selected in the H.P. Judicial Services, joined as Sub Judge-cum-JMIC on 29.12.1997 and since then remained posted as such at places Mandi, Amb, Barsar, Theog, Baijnath and Paunta Sahib. On 12.10.2010 on transfer, joined as Chief Judicial Magistrate-cum-Civil Judge (Senior Division), Kangra at Dharamshala and thereafter, worked as such at Mandi w.e.f. 20.05.2013. On promotion to Higher Judicial Service, joined as Additional District & Sessions Judge, Hamirpur (H.P) on 28.04.2014.

Sh. ABHAY MANDIYAL
SENIOR CIVIL JUDGE-cum-CHIEF JUDICIAL MAGISTRATE,
HAMIRPUR, H.P.



Abhay Mandiyal, B.Sc., BJMC, MIBM, LLB, born on 01.09.1975 at Pathankot. Home town in Mandi (H.P.). Enrolled as advocate in the year 1999 and practiced in the District Courts Mandi and got selected in H.P. Judicial Services in the year 2003 and appointed on 04.12.2003 and thereafter served at Mandi, Nurpur, Shimla, Jubbal, Theog, Chopal, Dharamsala, Ghumarwin, Una, Kangra and now posted as Chief Judicial Magistrate Hamirpur, H.P. since 7th May 2016.

District Courts Hamirpur, H.P.

Sh. VIKRANT KAUNDAL
SENIOR CIVIL JUDGE -cum-Addl. Chief Judicial Magistrate,
Court No. I, Hamirpur, H.P.



Born on 19th January, 1983 in District-Mandi to a dedicated educationist mother and an erudite public servant father. Did matriculation from D.A.V. Public School, Bilaspur, H.P. in the year 1998, followed by the higher secondary from the Himachal Pradesh board of School Education in the year 2000. Thereafter, did graduation from Government Vallabh Post Graduate Degree College, Mandi, H.P. in the year 2003. In the year 2006, pursued LL.B from the illustrious Faculty of Law, Delhi University and subsequently got enrolled as an Advocate in the Bar Council of H.P., Shimla, in the year 2007. Qualified Himachal Pradesh Judicial Services Examination, 2008 and was inducted for training programme in H.P. State Judicial Academy, Shimla on 02nd February, 2009. Got first posting as the Civil Judge (Jr. Division)-cum-JMIC, Court No.-II, Dharamshala, District-Kangra, H.P. Thereafter, remained posted as such at Court No.-I Dharamshala, Solan and Barsar. Was posted as Mobile Traffic Magistrate (Shimla and Kinnaur) at Shimla w.e.f. 14/01/2016 up till 04/05/2016; and on promotion as Civil Judge (Sr. Division)-cum-ACJM got transferred and presently posted as such in Court No. I, Hamirpur, District-Hamirpur, H.P. since 07/05/2016; and also holding an additional charge of the Court of Mobile Traffic Magistrate (Hamirpur and Bilaspur). Had worked as the Principal Magistrate (Juvenile Justice Board) at Dharamshala, Solan; and presently also holding the charge as such at Hamirpur, H.P..

Ms. DIVYA JYOTI PATIAL
SECRETARY, DISTRICT LEGAL SERVICES AUTHORITY
HAMIRPUR, DISTRICT HAMIRPUR, H.P



Born on 1st June 1983 at Sarkaghat, District Mandi. Passed matriculation from Dayanand Public School, Shimla. Did graduation from St. Bede's College, Shimla and passed LLB from Himachal Pradesh University, Shimla. Enrolled as an Advocate with Bar Council of Himachal Pradesh in 2008. Stood First in Himachal Judicial Services Examination conducted in 2009 and after undergoing training at H.P. Judicial Academy, Shimla joined as Civil Judge (Junior Division) on 17th July, 2010 at Hamirpur(HP). Thereafter, remained posted as such at Una, Nurpur and Nalagarh. On promotion Senior Civil Judge-cum-(ACJM), joined as Secretary, District Legal Services Authority, Hamirpur, H.P. on 12.03.2018.

Ms. Anshu Chaudhary
Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class,
Court No. -II, Hamirpur, H.P.



Born on 02.01.1985 in Mahadev village of Tehsil Sundernagar, District Mandi (H.P.). Did Schooling from B.S.L. Sr. Sec. Model School , Sundernagar and graduated in commerce from Maharaja Laxman Sen Memorial Collage Sundernagar, did LLB from campus of Himachal Pradesh University Shimla. Got enrolled as an Advocate in the Bar Counsel of Himachal Pradesh in 2008. Practiced Law at Sundernagar Courts , District & Sessions Courts Mandi and Punjab & Haryana High Court at Chandigarh. In the meanwhile, got selected in State Bank of India and served there as Assistant Manager (Law). Thereafter cleared the H.P. Judicial Services examination 2013 and stood FIRST in the said examination. Joined at H.P. Judicial Academy, Shimla on 21-12-2013 and on 24-04-2014 assumed charge of Civil Judge (Jr. Division)-cum-Judicial Magistrate, Court No (VIII) Shimla. Thereafter , transferred and posted as Civil Judge (Jr. Divn.)-cum-JMIC, Court No. 5, Shimla (H.P) w.e.f 14-01-2016 to 05-11-2016. On transfer joined at Hamirpur (H.P.) on 11-11-2016 in Court No. III, Hamirpur H.P. Thereafter again transferred and now posted as Civil Judge (Jr. Div.) –cum- JMIC, Court No. II, Hamirpur H.P. w.e.f. 02-01-2017.

Sh. GAURAV CHAUDHARY
Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class,
Court No. -III, Hamirpur, H.P.



Born on 3rd October 1984. Did matriculation from Sudha Model School, Amb, District Una (H.P.), 10+2 from D.A.V. Senior Secondary School, Una (H.P.) and B.A.LL.B (Hons.) from New Law College, Bharti Vidyapeeth University Pune, Maharashtra. Enrolled as an advocate in the Bar Council of Shimla in 2007 and practiced in District Courts Una and Sub-Divisional Courts Amb (H.P.). Appointed to the post of Senior Law Officer in Hindustan Petroleum Corporation Limited (Indian State owned oil & Natural Gas Nav Ratna Company) on 01.12.2009. Joined Himachal Pradesh Judicial Services in the year 2015. Remained posted as Civil Judge (Jr. Divn.)-cum-Judicial Magistrate , Court No. VII , Shimla (H.P.) w.e.f. 14-01-2016 to 05-11-2016. Thereafter joined as Civil Judge (Jr. Divn.)-cum- JMIC Court No. IV, Hamirpur (H.P.) on 11-11-2016. Now joined as Civil Judge (Jr. Divn.)-cum-JMIC, Court No. III, Hamirpur H.P. w.e.f. 02-01-2017.

Sh. Parth Jain
Civil Judge (Jr. Divn.)-cum-Judicial Magistrate,
Court No. -IV, Hamirpur, H.P.



Born on December 28, 1990. Did matriculation from Chaman Vatika School, Ambala in 2006 & 10+2 from P.K.R. Jain Senior Secondary School, Ambala in 2008. Did graduation in Bachelors of Business Administration from Maharishi Markandishwar University, Mullana, Ambala in 2011. Pursued Bachelor of Laws from Panjab University and completed it in 2014. After that did his Master of Laws from Panjab University in the year 2016. Also qualified Junior Research Fellowship and joined as a research scholar in the Department of Laws, Panjab University on April 11, 2016. Selected in Himachal Pradesh Judicial Services on May 25, 2016. Took Oath for the Post of Judicial Officer on August 11, 2016. Currently posted as a Civil Judge (Jr. Divn.)-cum- Judicial Magistrate in Court No. IV, Hamirpur from 02-01-2017 and also pursuing his Ph.D from Panjab University, Chandigarh.

Sh. VISHAL BHAMNOTRA
MOBILE TRAFFIC MAGISTRATE
HAMIRPUR AND BILASPUR AT DISTRICT HAMIRPUR, H.P.



Born to Smt. Ragini Devi and Sh. Amar Nath of Sihunta. Did schooling from Chamba. Graduation From G.D.C. Chowari. Did L.L.B. 3 Years from HP College of Law Kala Amb. Remained Advocate and practiced as such at District Courts Chamba and Sub Divisional Court Dhalousie, from 2006 to till joining services as Civil Judge Jr. Division cum Judicial Magistrate on 28.01.2011. Posted as Civil Judge Jr. Division Cum Judicial Magistrate at Jubbal and thereafter remained as Civil Judge. Jr. Division cum Judicial Magistrate First Class at Court No. III Ghumarwin and transferred from Court No. III Ghumarwin to Jogindernagar and joined as Civil Judge Jr. Division cum Judicial Magistrate First Class Jogindernagar on 25.04.2014 and transferred Jogindernagar to Hamirpur and now joined as Mobile Traffic Magistrate on 17.07.2017 forenoon.